

RJ No.22/2024

High Court of Karnataka,
Bengaluru,
Dated: 05.04.2024

CIRCULAR

The Special Commissioner (Revenue) & IT, Bruhat Bengaluru Mahanagara Palike has intimated that Special BBMP Counter/Cell is being opened in AG Office, CCMS Cell, whereby all the copies of the petition/revision/appeal wherein BBMP is made a party respondent and such other papers, can be served at the time of filing of cases, in the said special counter, which will be duly acknowledged as proper service on BBMP.

Therefore, as directed, a Special BBMP Counter/Cell is opened in AG Office, CCMS Cell, whereby all the copies of the petition and other papers pertaining to cases where BBMP is made as respondent, can be served at the time of filing of cases, in the said special counter, which will be duly acknowledged as proper service on BBMP. Hence, at the time of filing of cases against BBMP as a respondent, it may be insisted by the filing counter/scrutiny and pending branches that the service of copy has to be made at the special counter opened by BBMP and to produce acknowledgement thereof.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(M.CHANDRASHEKAR REDDY)
REGISTRAR (JUDICIAL)

To:

1. The P.A. to Hon'ble The Chief Justice.
2. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment) / Registrar (Administration)/ Registrar (Infra & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers).

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3. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for information.
4. The Central Project Co-ordinator (CPC), with a request to web-host the circular.
5. The Director, Karnataka Judicial Academy, Bengaluru
6. The President, Advocates' Association, Bengaluru
7. Office of the Advocate General in Karnataka, Bengaluru
8. The Joint Registrars and Deputy Registrars of Filing, Scrutiny and pending branches.
9. The Assistant Registrars, Section Officers of Filing, Scrutiny and pending branches.
10. Office Copy.